

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No (CAA) / 28/ 2016

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 21.04.2017.**

NAME OF THE COMPANY: M/S Super Tannery Ltd.

**SECTION OF THE COMPANIES ACT: u/s 391- 394 of the Companies Act,
1956**

Sl. No.	Name	Designation	Representation	Signature
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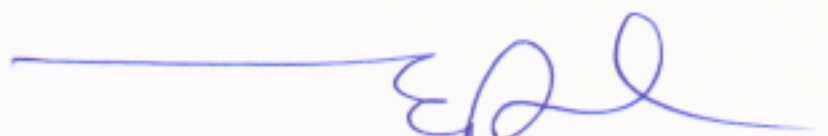
1.

2.

CP No (CAA) / 28/ 2016 : M/S Super Tannery Ltd.

Petitioner are represented by its PCS. Report of Regional Director is still awaited. Two weeks' time is granted.

List the matter on 4 May, 2017.


H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 21.04.2017